NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 779/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.12.2017

NAME OF THE PARTIES:

Nimisha Shashikant Mehta V/s. Maharaja Dyeing Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

<u>S. No. NAME DESIGNATION SIGNATURE</u>] Keuin Nineth Netta Petitiones Kuin

<u>ORDER</u>

T.C.P. No.890/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representative of the Petitioner is present.
- 2. By the Order of the Bench adjourned to **22.01.2018**.

BHASKARA PANTULA MOHAN Member (Judicial)

Sd/-

M.K. SHRAWAT Member (Judicial)

13.12.2017 _{Aah}